

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.32/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: Shri Rohtas Jugalkishore Gupta
V/s.
M/s. Jugnar Processors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	M.S. BHARDWAJ	Adv for Petitioner	
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ORDER

CP 32/397-398/NCLT/MB/MAH/2017

1. On receiving the Additional Affidavit from the side of the Respondent, the Petitioner is seeking time to file reply. Time granted. Reply to be filed on or before 05.01.2018.
2. Matter is listed for hearing on **25.01.2018 at 2.30 p.m.**

Sd/-

BHASKARA PANTULA MOHAN
Member(Judicial)

Date : 14.12.2017

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Sd/-

M.K. SHRAWAT
Member (Judicial)